

LOK SABHA SECRETARIAT

DECLARATION

(15th Lok Sabha)

Under Rule 8 of the Members of Parliament (Travelling and Daily Allowances) Rules, 1957.

As required under Rule 8 of the Members of Parliament (Travelling and Daily Allowances) Rules, 1957 (enclosed), I declare that my usual place of residence and the distance from that place to the nearest Railway Station/Airport/Sea-port is as under and the payment of my travelling allowance may be regulated accordingly :-

- 1. Name of my State
2. Name of my Constituency
3. Name of my usual place of Residence
(a) Village
(b) Post Office
(c) Town
(d) District
4. The name of the nearest Railway Station from my usual place of residence is
5. Distance (in kms.) from my usual place of residence to the nearest Railway Station is
6. The name of the nearest Airport from my usual place of residence is
7. Distance (in kms.) from my usual place of residence to the nearest airport is
8. Distance (in kms.) from nearest Railway Station to the nearest Airport is
9. Nearest Sea-port

Signature of the Member
Name in Capitals
Dated

Signature of the Member
Name in Capitals
Constituency No.